### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

## RAJYA SABHA UNSTARRED QUESTION NO. 1392 ANSWERED ON 02.08.2024

#### CONSTRUCTION OF NEMOM SATELLITE TERMINAL

#### 1392 Dr. JOHN BRITTAS:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there are any changes in the earlier Detailed Project Report (DPR) submitted for sanction to Railway Board on 02.11.2021 vis-à-vis the final DPR submitted by Southern Railways in 2022-23 and sanctioned in April 2023, for the development of new coaching terminal in Nemom;
- (b) if so, the details of changes thereof and the reasons therefor; and
- (c) the status of the project as on date?

#### **ANSWER**

# MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

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**STATEMENT** REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1392 BY DR. JOHN BRITTAS ANSWERED IN RAJYA SABHA ON 02.08.2024 REGARDING CONSTRUCTION OF NEMOM SATELLITE TERMINAL

(a) to (c): The work of "Development of new Coaching Terminal at Nemom" has been sanctioned in April, 2023 at a total cost of ₹116.57 crore as per the Detailed Project Report (DPR) submitted by Southern Railway in 2022-23.

DPR preparation is a rigorous process and involves study of future traffic requirements, existing infrastructure available and site conditions so as to arrive at optimal solution and cost with consultation amongst stakeholders.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project. With above constraints, every effort is being made to execute the project(s) expeditiously.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects in State of Kerala as under:-

Period	Average Outlay	Increase w.r.t. average allocation of 2009-14
2009-14	₹372 crore/year	-
2023-24	₹2,033 crore	more than 5 times
2024-25	₹3,011 crore	more than 8 times

Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government.

State Government assesses the compensation amount and advises to Railway. On receipt of demand from State Government, Railway deposits compensation amount with concerned District Land acquisition Authority.

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Execution of important infrastructure projects falling fully/partly in the State of Kerala is held up due to delay in land acquisition and only about 62.83 Ha land has been acquired out of total requirement of about 459.54 Ha.

Railway had initiated efforts for acquisition of land but could not succeed in acquiring land for projects though Railway has paid ₹2125.61 Crore to Government of Kerala for land acquisition.

Support of the Government of Kerala is needed to expedite the land acquisition.

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